

For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.11.2018 to 15.11.2018 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.1,63,40,809/- (Rupees One Crore Sixty Three Lakh Forty Thousand Eight Hundred Nine ) + interest	01.11.2018	Six months
2	Rs.4,81,89,920/- + interest (1 FDR), AND 20 FDRs. EACH for Rs.6,14,218/- + interest	01.11.2018	91 days
3	Rs.12,66,599/- + interest	03.11.2018	91 days
4	Rs.3,38,851.77ps + interest	05.11.2018	Six months
5	Rs.3,08,18,219/- (Three Crore Eight Lakh Eighteen Thousand Two Hundred Nineteen plus interest)	06.11.2018	Six months

Dated: 26.10.2018

*Handwritten signature and date: 26/10/18*

(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India